

**Missing Students of Delhi University**

\*760. **SHRI KANWAR LAL GUPTA:** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that some students of the Delhi University are missing since long and, if so, the names of such students with their respective colleges ;

(b) what is the result of the inquiry, if any, by the Police in this regard ; and

(c) whether they have joined the Naxalite movement ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (**SHRI K. C. PANT**) : (a) to (c). No such complaints have been received by the Delhi Police from any parent/guardian or college authorities. Government, however, have information that some students have left their hostels and there are reasons to suspect that they have come under Naxalite influence. It would not, however, be in the public interest to disclose their names or the colleges where they are studying. Due vigilance is being maintained in this regard.

**Modernisation of Jute Industry**

\*761. **SHRI YASHPAL SINGH :**  
**SHRI RAGHUVIR SINGH**  
**SHASTRI :**

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether a massive programme for the modernisation and diversification of the Jute industry has been approved by the Central Government ;

(b) whether this programme has been chalked out on the basis of a recommendation made by a Technical Committee set up by Government some time ago ;

(c) if so, what are the broad details of the recommendations of the Technical Committee ; and

(d) whether Government have accepted all the recommendations of the Technical Committee and, if not, the reasons therefor ?

THE MINISTER OF FOREIGN TRADE (**SHRI L. N. MISHRA**) : (a) to (d). Government had set up a Committee in December, 1967 to assess the financial requirements of the jute industry with reference to the directions in which the industry should rehabilitate and modernise its machinery and diversify its production having due regard to recent consumption trends and technological and other developments, and to recommend suitable procedure for technical scrutiny of applications.

2. The Committee has assessed the requirements at Rs. 43.47 crores. The Committee has also laid down the directions in which the industry should rehabilitates and modernise its machinery and diversify its production, and has, in addition, laid down the order of facilities for considering applications for loan assistance. The findings are kept in view while considering applications.

3. Loans to jute mills are being canalised through the Industrial Finance Corporation of India. The procedure for grant of assistance had been finalised two years ago. Under the procedure, loans are given to jute mills at 7% per annum interest (as against 6% recommended by the Committee, and 8% at which normally IFC lends).

4. Schemes for rehabilitation, modernisation and diversification are drawn up by individual mills.

**Persons killed after suspension of enquiries into police firings in West Bengal**

\*762. **SHRI SAMAR GUHA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons killed up till now after the decision taken by Government for not enquiring into the police firings in West Bengal ;

(b) whether the blanket ban on enquiries against firings by the Police has led to